

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
O.L.R. NO.186 OF 2017**

**IN
COMPANY PETITION NO.602 OF 2013
AND
COMPANY PETITITON NO. 190 OF 2013**

In the matter of Companies Act,
1 of 1956;

And

In the matter of M/s. Micro Technologies
(I). Ltd. (In Liquidation)

SALE NOTICE

Pursuant to the Hon'ble High Court order dated 31st August, 2017 read with order dated 14th September, 2017 in the matter of M/s. Micro Technologies (I) Ltd. (In Liquidation) offers are invited in sealed cover from the intending purchasers along with a Bank Demand Draft / Pay Order duly drawn in favour of the "The Official Liquidator High Court, Bombay" payable at Mumbai for purchase of Flat (Immovable Assets) by Public Auction on "as is where is and whatever there is basis" the brief details of which are as below: -

Sr. No.	Lot No.	Description of property	Area	Reserve Price Rs.	Earnest Money Deposit [EMD] Rs
1.	1	Unit No. C-46 on Third Floor in "C" Wing of the building known as "Electronic Sadan No. 1, on Plot No. 225 at FUTECH PARK, "TTC INDUSTRIAL AREA", SITUATED AT Mahape, Navi Mumbai.	Carpet Area 635 Sq.ft.	44,00,000	11,00,000
2.	2	Unit No. 2 & 4, Ground floor in the building known as "VASHI INFOTECH PARK", ON Plot No. 16 on Road No. 5, Sector 30-A, Vashi (IIP) Navi Mumbai, Dist : Thane.	Carpet Area 5667 Sq.ft.	9,00,00,000	2,25,00,000
3.	3	Commercial Unit No. 302 on Third Floor in the building known as "VASHI INFOTECH PARK", ON Plot No. 16 on Road No. 5, Sector 30-A, Vashi (IIP) Navi Mumbai, Dist : Thane.	Carpet Area 7768 Sq.ft.	12,00,00,000	3,00,00,000

4.	4	Commercial Unit No. 307 on Third Floor in the building known as "VASHI INFOTECH PARK". ON Plot No. 16 on Road No. 5, Sector 30-A, Vashi (IIP) Navi Mumbai, Dist : Thane.	Carpet Area 180 Sq.ft.	28,00,000	7,00,000
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Inspection of assets: - Between 11 a.m. and 3 p.m. on **13.10.2017** .

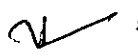
The sealed cover shall be super-scribed with the words "Offer for Lot No.1, Lot No. 2, Lot No. 3 and Lot No. 4 etc., of M/s. Micro Technologies (I) Ltd. (In Liquidation)". Such offer should reach the undersigned at 5th Floor, Bank of India Building, M. G. Road, Fort, Mumbai – 400023 latest by **24.10.2017**. All the offers will be opened on **2.11.2017** before the Hon'ble Company Judge, High Court, Bombay when the offeror either by self or through an authorized representative will be permitted to attend and participate in auction sale. The tenderors would be given an opportunity to have inter-se bidding among themselves to improve the offers / tenders.

The Ex - directors, secured creditor and petitioner may also attend the sale proceedings, if they so desire for which, no separate notices will be issued. No offeror will be allowed to bid in the auction in the name of nominee / nominees.

This sale notice would be available on the websites of the Ministry of Corporate Affairs i.e. www.officialliquidatormumbai.com and www.mca.gov.in & also in the Website of Hon'ble High Court, Bombay i.e. www.bombayhighcourt.nic.in

The terms and conditions of sale of the Flat (Immovable Assets) can be obtained from the office of the undersigned during office hours on payment of Rs. 200/-.

Dated this 26th day of September, 2017.


 (Vinod Sharma)
 Official Liquidator,
 High Court, Bombay.
 5th Floor, Bank of India Building,
 M. G. Road, Fort, Mumbai – 400023
 Tel: - 22675008, 22670024.